

(b) ii so, whether any guidelines are being prepared in the matter and funds set apart for this purpose /

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) : (a) and (b) Providing pension to old people is a subject which comes under the purview of the State Governments. All State Governments/Union Territories are already providing some pensions to old destitute people, these pensions are provided by the State Governments out of their own resources as per the guidelines, norms, criterion fixed by them.

Proposal to establish Inland Container Depots and Container Freight Stations in the country

1186. SHRI S. MADHAVAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to establish Inland Container Depots and Container Freight Stations in different parts of the country through the Container Corporation of India ; and

(b) if so, the places selected in Tamil Nadu for the setting up of such Stations ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH) : (a) Yes, Sir.

(b) Among the seven Inland Container Depots (ICDs) now operated by the Container Corporation of India (CONCOR), one ICD has been functioning at Coimbatore in Tamil Nadu. Three Container Freight Stations (CFSs) are functioning in Madras. Feasibility and viability will determine the selection of new locations for the establishment of Inland Container Depots (ICDs) and Container Freight Stations (CFSs) in Tamil Nadu.

Survey of railway line from Salem to Kavarla Namakkal

1187. SHRI TINDIVANAM G. VENKATRAMAN :
SHRI K. K. VEERAPPAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the survey for the railway line from Salem to Karur broad gauge via Namakkal has been completed ;

(b) the amount allotted for the same ; and

(c) by when the work is likely to start ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH) : (a) and (b) Yes, Sir ; at a cost of Rs. 8.72 lakhs.

(c) The work has not been approved for construction.

Appointment of Vice-Chairman of DDA

1188. SHRI SHIV PRATAP MISHRA : Will the Minister of URBAN DEVELOPMENT be pleased to state I

(a) whether Government have appointed Vice-Chairman of DDA ; and

(b) ii not, the reasons for the delay

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) Does not arise in view of reply to part (a) above.

Forcible occupation of property of a destitute widow by M. C. D.

1189. SHRI ASHOK NATH VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that sometime in the first week of November, 1989, Lt. Governor, Delhi, received some representation from some members of Parliament regarding gross injustice to freedom fighters destitute widow by the MCD ;

(b) if so, the details thereof ;

(c) whether the facts of the representation serial-wise were got investigated through independent investigating agency ; if so, what are the details thereof ; and

(d) what action have been taken or is proposed to be taken in the matter for end of gross injustice to a destitute freedom fighter's widow ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha in due course.